

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4049
ANSWERED ON:19.02.2014
ELECTRONIC VOTING MACHINES
Bhagora Shri Tarachand;Rane Dr. Nilesh Narayan

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has received complaints regarding tampering of Electronic Voting Machines (EVMs) from various quarters;
- (b) if so, the details thereof;
- (c) whether EVMs are vulnerable to fraud and misuse and if so, the details thereof;
- (d) whether any study has been conducted in this regard and if so, the details thereof; and
- (e) the steps being taken by the Government/Election Commission to ensure foolproof polling in the country?

Answer

MINISTER OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY
(SHRI KAPIL SIBAL)

- (a) to (e): The information is being collected and will be laid on the Table of the House.